72

(a) what is the latest policy of Government for Hotel Industries, through f.T.D.C.:

- It was, therefore, decided to utilise the services of this Accounts Officer for another year to avoid dislocation of work on the Finance side.
- (b) how many entrepreneurs applied for the four and five Star hotels during the year 1978-79 and 1979-80 up to February, 1980 in the entire country; and
- Accounts The said applied for the post of Chief Accountant (Southern Region) in the scale of Rs. 1800-2000 in the India Tourism Development Corporation in response to an open advertisement in newspaper and his application routed through his parent ment i.e. Accountant General, Com-Works and Miscellaneous now Director of Audit, Commerce, Works and Miscellaneous). He been relieved to join the India Tourism Development Corporation Senior Accounts Officer with effect from 17-3-1980 in the scale of 1100-1600 on the advice parent office
- (c) what steps Government contemplate to promote the Hotel Industry to encourage Tourists in this country in near future?

Income-tax Assessees prosecuted Offences by Income Tax Department

THE MINISTER OF TOURISM AND CIVIL AVIATION & LABOUR (SHRI J. B. PATNAIK): (a) I.T.D.C. provides accommodation facilities according to the requirements of each tourist centre. However, the emphasis is on creating. hotel accommodation in the low and medium priced range in order cater to the needs of the increasing volume of budget minded tourists and domestic travellers.

2109 SHRI NAVIN RAVANI:

(b) Star categories are awarded to functioning hotels after they are inspected for purpose of classification by the Hotel and Restaurant Approand Classification Committee. During the period April, 1978-Februray, 1980, 64 hotel projects were granted approval by the Central Department of Tourism.

Will the Minister of FINANCE be pleased to state:

- (c) Government is in the process of formulating its policy in regard to the development of hotels to further stimulate the expansion of the accommodation sector of tourism.
- (a) the number and names assessees with annual income exceeding Ro. 50,000 who have been prosecuted by Income Tax Department during April 1977 to December, (year-wise) with details thereof;

Non-supply of Steel Material to North Eastern States

(b) the nature of their offences;

2111. SHRI P. A. SANGMA:

(c) the action taken against each one of the offenders; and

> Will the Minister of STEEL AND

(d) the outcome thereof?

MINES be pleased to state:

THE MINISTER OF STATE MINISTRY OF FINANCE THE (SHRI JAGANNATH PAHADIA): (a) to (d) Requisite information for the period from April, 1977 to December, 1979 is being collected the will be laid on the Table of House.

> (a) whether Government are aware of the fact that in spite of a special scheme evolved for the distribution of steel materials to the North-Eastern States, they are not getting steel materials; if so, the reasons therefor;

Steps taken to promote Hotel Industry

2110. SHRI ARIF MOHAMAD KHAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state: